

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Unitex Apparels Private Limited Date of Commencement of Liquidation: 03-12-2020; List of Stakeholders as on Date: 15-03-2021; Name of IP: Mr. Ratnakar Shetty; Last 5 digit of registration number: 12718

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	7	7946142	7	7946142	0	0	0	NA
2	Liquidation costs incurred till date	4	800000	4	800000	0	0	0	NA
3	Secured financial creditors	1	520324244	1	507991102	0	12333142	0	Annexure 3
4	Unsecured financial creditors	4	56166311	4	56166311	0	0	0	Annexure 4
5	Operational creditors (Workmen)	221	10282076	0	0	0	0	10282076	Annexure 5
6	Operational creditors (Employees)	9	1064000	0	0	0	0	1064000	Annexure 6
7	Operational creditors (Government Dues)	7	409785286	7	402023851	0	7761436	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	80095886	5	62938415	0	17157471	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		258	1086463945	28	1037865821	0	37252049	11346076	